

Annexure – 3 : Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the corporate debtor: INODAYA FOODS PRIVATE LIMITED

Date of commencement of CIRP: 05.06.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Identifica tion No.	PAN	Details of claim received		Details of claim admitted						Amount of continge nt claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
No.																	
										interest							
1	HDFC Bank	NA	AAACH2702H	22.07.26	20,13,75,570.63	20,13,75,570.63	Secured	20,13,75,570.63	20,13,75,570.63	No	100.00	0.00	0.00	0.00		Provision aly Addmitted	
	Total				20,13,75,570.00	20,13,75,570.00		20,13,75,570.00	20,13,75,570.00								

sd/-
Ashok Kumar Gupta
Insolvency Resolution Professional of Inodaya Foods Privater Limited
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Reg. No. IBBI/IPA-003/IP-N00010/2016-2017/10072
LD-46 PITAMPURA, DELHI-34
Email : cmaashokgupt@gmail.com

Place Delhi
Date 27/07/26

Com. Address

Reg. Details